

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GWALIOR POLYPIPES LIMITED Date of Commencement of Liquidation: 07-10-2024; List of Stakeholders as on Date: 07-12-2024; Name of IP: CHHAYA GUPTA; Process Number: 1; Last 5 digit of registration number: 13133

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	00	00	00	00	00	00	00	NA
2	Liquidation costs incurred till date	00	00	00	00	00	00	00	NA
3	Secured financial creditors	1	636793363	1	636793363	00	00	00	Annexure 3
4	Unsecured financial creditors	00	00	00	00	00	00	00	NA
5	Operational creditors (Workmen)	00	00	00	00	00	00	00	NA
6	Operational creditors (Employees)	00	00	00	00	00	00	00	NA
7	Operational creditors (Government Dues)	2	6464188	2	6464188	00	00	00	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	00	00	00	00	00	00	00	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	00	00	00	00	00	00	00	NA
Total		3	643257551	3	643257551	0	0	0	